

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **11.12.2024** (WEDNESDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 445/2024 For Condone Delay IA No. 1220/2024	Orissa Concrete Industries Through its Proprietor GL Halan Vs Gowthami Infratech Pvt. Ltd.	Mr. Saswat Kumar Acharya	
2.	Comp App (AT) (CH) (Ins) No. 446/2024 Delay in refiling IA No. 1221/2024 For Condone Delay IA No. 1222/2024	Govt. of Tamil Nadu Commercial Tax & Registration Dept. Rep by Assistant Commissioner (ST) Vs Nithiyantham Ramachandran, Liquidator of Chowel India Pvt. Ltd. & Anr.	Mr. B Vijay	
3.	Comp App (AT) (CH) (Ins) No. 447/2024 For Stay IA No. 1224 & 1226/2024 To dispense with IA No. 1225/2024	S Arun Suspended Director of Sargam Metals Pvt. Ltd. Vs Neeraj Agarwal, Proprietor of Ambal Agencies & Anr.	Mr. Anirudh A Sriram	

For Defects/Rectification

S.No.	e-filing No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	9805130/00993/2023	Gurpreet Galvanising Private Limited Vs Artham Someswara Rao & Anr.		
5.	9805111/00884/2023	Harkirat Singh Bedi & Anr. Vs Velayudham Jayavel & Ors.		

6.	9805118/02010/2023	Axis Overseas Ltd Vs Consolidated Construction Consortium Ltd & Ors.		
7.	9805130/02002/2023	Nagarjuna Fertilizers and Chemicals Limited Vs IDBI Bank Limited & Anr.		
8.	9805129/01974/2023	Commissioner Vs Metkore Alloys & Industries Ltd		
9.	9805130/01836/2023	D Srinivasa Rao & Ors. Vs Stressed Assets Stabilization Fund		
10.	9805129/00117/2023	State Bank of India Vs Kondaiah Vijayaa		
11.	9805117/00217/2023	Bindu S Vs Qwave Soft Systems India Private Limited & Ors.		
12.	9805118/02148/2023	D. R. Balakrishna Raja Vs M.K. Rajagopalan & Anr.		
13.	9805118/02244/2023	CBC Fashions (Asia) Private Limited Vs State Bank of India		

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	IA No. 1177/2024 (For Direction) in Comp App (AT) (CH) (Ins) No. 220/2024 For Exemption IA No.588/2024 For Stay IA No.589, 974, 1047/2024	Abhijit Bhattacharjee, Suspended Director of the Corporate Debtor Lumiford Private Ltd Vs COSR Ventures & Anr.	Ms. Priyanka Das	Mr. Surya Teja Nalla R1 Ms. Mumaneni Vazra Laxmi- R2

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	IA No. 348 & 349/2023 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 278/2021 For Stay IA No. 598/2021	Malayalam Industries Ltd. Vs K Easwara Pillai, RP of Mathstraman Manufacturers and Traders Pvt. Ltd. & 6 Ors.	Mr.GR Lakshmanan	Mr. S Sethuraman R1
16.	Comp App (AT) (CH) (Ins) No. 196/2022 For Exemption IA No. 445/2022	Rajendra Prasad Tak IRP of Corporate Debtor Vs Girdhari Lal Sharma RP of Noble Ispat & Energies Ltd. & 2 Ors. WITH	Mr. Kinshuk Chatterjee	Mr. Mohamed Hussain- R1 Mr. ML Ganesh-R2
17.	Comp App (AT) (CH) (Ins) No.222/2022 For Exemption IA No. 477/2022	Rajendra Prasad Tak, IRP of Corporate Debtor Vs Girdhari Lal Sharma, RP of Noble Ispat & Energies Ltd. & 2 Ors	Mr. Kinshuk Chatterjee	Mr. Mohamed Hussain- R1 Mr. ML Ganesh-R2
18.	IA No. 967/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 468/2023 For Stay IA No. 1461/2023	The Southern Power Distribution Company of Andhra Pradesh Ltd. & Anr. Vs Om Shakti Renergies Limited	Mr. Arfat Mohammed	Mr. VVSN Raju
19.	IA No. 809/2023 (For Additional docs.) in Comp App (AT) (CH) No. 61/2021 For Stay IA No. 698/2021 For Exemption IA No. 700/2021 For Directions IA No. 86 & 808/2023	DRS Logistics Pvt. Ltd. & 4 Ors Vs Anjani Kumar Agarwal & 10 Ors WITH	Mr. TK Bhaskar	Mr. CV Shailandhran R1- R6 Mr. Kushagra Pandit R7, R8 & R10, R11
20.	Comp App (AT) (CH) No.1/2022 For Direction IA No.192/2022	Anjani Kumar Agarwal & 5 Ors Vs DRS Logistics Pvt. Ltd. & 10 Ors.	Mr. CV Shailandhran	Ms. Kriti Mewar-R1, R2, R7 & R11 Mr. T.K. Bhaskar- R3 Mr. Kushagra Pandit R4, R5, R8 & R10
21.	Comp App (AT) (CH) (Ins) No. 84/2022 For Stay IA No.167/2022	Koneru Subbiah Chowdry Vs J. Manivannan, Erst. RP of RCM Infrastructure Ltd & 6 Ors.	Mr. Y Suryanarayana	Mr. Rohan Rajasekaran- R1 Mr. DA Suryanarayana Raju R2 Mr. Krishna CV Grandhi-R3 Mr. NP Vijay Kumar R4 Ms. Mumaneni Vazra Laxmi-R7

22.	IA No. 1039/2024 (For Substitution) in Comp App (AT) (CH) (Ins) No. 330/2024 For Stay IA No. 897/2024	State Bank of India, SAM Branch, Hyderabad Vs G Satyanarayana Murthy, Liquidator of Kadevi Industries Ltd. & Anr.	Mr. Pranava Charan	Mr. Bendi Raviteja R1 Mr. VV Sivakumar R2
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23.	TA (AT) No. 192/2021 (CA (AT) Ins 1405/2019)	Geetha Sugars Vs The Indian Sugars and Refiners Ltd	Mr. Mithun Shashank	
24.	TA (AT) No. 235/2021 (CA (AT) (Ins) No. 423/2020)	VK Shetty Vs Kavitha Surana	Mr. K Gaurav Kumar, PCS	Mr. Bathri Narayan
25.	Comp App (AT) (CH) (Ins) No. 270/2021	Asset Reconstruction Company (India) Ltd Vs Manoharamma Hotel Investments Pvt Ltd. WITH	Mr. P Elayarajkumar	Ms. Shubharanjani Ananth
26.	Comp App (AT) (CH) (Ins) No. 271/2021	Asset Reconstruction Company (India) Ltd Vs Bharani Proper Asset Reconstruction Company (India) Ltd	Mr. P Elayarajkumar	Ms. Shubharanjani Ananth
27.	Comp App (AT) (CH) No. 59/2022 For Injunction IA No. 666/2022, 292 & 293/2023	Kodali Vijaya Rani Vs Quantum Build Tech Ltd. & 8 Ors	Mr. K Rajendran	Mr. R Arumugam-R1 Mr.Y Suryanarayana R3, R6-R8
28.	Comp App (AT) (CH) (Ins) No. 139/2024 For Direction IA No. 375/2024	JDA Consultancy Services Pvt. Ltd. Vs Rajashree Santhanam Liquidator Anandaram Developers Pvt. Ltd. WITH	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
29.	Comp App (AT) (CH) (Ins) No. 194/2024 For Stay IA No. 530/2024	Jayapushpam Investments and Trading Pvt. Ltd. Vs Rajashree Santhanam Liquidator - Anandaram Developers Pvt. Ltd.	Ms. Shubharanjani Ananth	Mr. B Dhanaraj

30.	Comp App AT) (CH) (Ins) No. 161/2024 For Stay IA No. 429/2024 For Exemption IA No. 430/2024	MEIL-GAYATRI-ZVS- ITT (Consortium) Vs Guru Raghavendra Infrastructures & 2 Ors. WITH	Mr. Arjun Suresh	Mr. Pogulakonda Pratap- R1 Mr. VK Sajith- R2
31.	Comp App AT) (CH) (Ins) No. 162/2024 For Exemption IA No. 431/2024 For Stay IA No. 432/2024	MEIL-GAYATRI-ZVS- ITT (Consortium) Vs Sri Krishna Engineering Company & 2 Ors.	Mr. Arjun Suresh	Mr. VVSN Raju- R1 Mr. VK Sajith-R2
32.	Comp App (AT) (CH) (Ins) No. 205/2024 For Exemption IA No. 560 & 561/2024	Eltech Transformers Pvt. Ltd. Vs Lanarsy Infra Ltd	Ms. H. Mubena Almas	
33.	Comp App (AT) (CH) (Ins) No. 301/2024 For Stay IA No. 798/2024 For Exemption IA No. 797/2024 For Direction IA No. 796/2024 Leave to file IA No. 1092/2024	Bhalakh Realtors Pvt. Ltd. & Anr. Vs N. Kumar, RP of Sheltrex Developers Pvt. Ltd. & Anr.	Ms. Arva Merchant	Mr. B Ramana Kumar- R1 Mr. Kaushik N Sharma- R2
34.	Comp App (AT) (CH) (Ins) No.352/2024 For Exemption IA No. 964/2024	Aravinda Rani Sannapureddy Suspended Director of Nandi Irrigation Systems Limited Vs Rishabh Triexim LLP & Anr.	Mr. Pawan Jhabakh	Mr. Amir Bavani- R1
35.	Comp App (AT) (CH) (Ins) No. 376/2024	South India Corporation. Pvt. Ltd. Vs Tamil Nadu Generation and Distribution Corporation Ltd.	Mr. AR Ramanathan	Mr. ST Raja

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
36.	TA (AT) No. 176/2021 (CA (AT) (Ins) No. 438/2019 For Stay IA No. 1419/2019)	VNR Infrastructure Ltd Vs SS Rail Works Pvt. Ltd. Through its Managing Director A. Srinivasulu Reddy WITH	Mr.T Ravichandran	Mr. M Anil Kumar

37.	TA (AT) No. 177/2021 (CA (AT) (Ins) No. 440/2019 For Stay IA No. 1426/2019)	VNR Infrastructures Ltd Vs Rama Raghava Reddy WITH	Mr. T Ravichandran	Mr. S Diwakar- R1 & R3 Mr. Mayank Jain R2
38.	TA (AT) No. 179/2021 (CA (AT) (Ins) No. 444/2019 For Stay IA No. 1445/2019)	VNR Infrastructures Ltd Vs Rama Raghava Reddy WITH	Mr.T Ravichandran	Mr. Mayank Jain
39.	TA (AT) No. 187/2021 (CA (AT) (Ins) No. 567/2019 For Stay IA No. 1747/2019)	VNR Infrastructure Limited Through its Liquidator T.S.N Raja Vs The Chief Engineer Construction- VIII, North Frontier Railways	Mr.T Ravichandran	Ms. Shipra Shukla
40.	TA (AT) No. 205/2021 (CA (AT) (Ins) No. 1228/2019 For Stay IA No. 3570/2019)	POSCO International Corporation Vs Mohana Cotton Ginning Pvt. Ltd	Ms. Anusha Peri	Mr. Kumar Mihir
41.	Comp App (AT) (CH) No. 09/2021 For Stay IA No. 27/2021 For Exemption IA No. 28/2021	J. Somashekar Vs Vels Studios and Entertainment Pvt. Ltd. & 5 Ors	Mr. Badri Vishal & Ms. Anisha Gupta	Mr. B Dhanaraj-R1 Mr.B Sivaraman-R2, R3, R5 Ms. N Varsha- R6
42.	Comp App (AT) (CH) (Ins) No. 33/2021 For Stay IA No. 78/2021 For Exemption IA No. 79/2021 For Urgent Hearing IA No. 80/2021	Prathikantam Gunavardhan Raju Vs Liquidator of Innovative Studios Pvt Ltd & Anr WITH	Mr. Shahbaaz Husain	Mr. B. Dhanaraj-R1 Mr. R. Sivaraman – R2
43.	Comp App (AT) (CH) (Ins) No. 36/2021 For Stay IA No. 83/2021 For Exemption IA No. 84/2021 For Urgent Hearing IA No. 85/2021	Prathikantam Gundavardhan Raju Vs Liquidator of Innovative Studios Pvt. Ltd. & Anr	Mr. Shahbaaz Husain	Mr. B. Dhanaraj-R1 Mr. R. Sivaraman – R2
44.	Comp App (AT) (CH) No.51/2022 For Stay IA No. 578/2022 For Direction IA No. 934/2023	Uma Packaging and Anr. Vs Tirumalathirupati Constructions India Pvt Ltd and 8 Ors.	Mr.Y Suryanarayana	Mr. K Manivannan R2
45.	Comp App (AT) (CH) (Ins) No. 420/2022 For Stay IA No.1030/2022	GKC Projects Ltd Vs State Tax Officer, Pudukottai	Mr. MV Swaroop	Mr. B Vijay

46.	Comp App (AT) (CH) (Ins) 60/2023 For Stay IA No. 224/2023	Bank of India, Perambalur Vs Jayasree.M Liquidator, Vasam Construction Company Pvt. Ltd. & Anr. WITH	Mr.R Umasuthan	Mr. B Dhanaraj-R1
47.	Comp App (AT) (CH) (Ins) No. 76/2023 For Stay IA No. 273/2023	Canara Bank, Perambalur Vs Jayasree M Liquidator of Vasam Construction Company Pvt. Ltd & Anr.	Mr.R Umasuthan	Mr. B Dhanaraj-R1
48.	Comp App (AT) (CH) (Ins) No. 150/2023 For Exemption IA No.495/2023 For Stay IA No.494/2023	Damodaran R, Suspended Director of Real Value Promoters Pvt. Ltd. Vs P Manickam and Co & Anr	Mr. Avinash Krishnan Ravi	Mr. Sam Jayaraj Houston- R1 Mr. AG Sathyanarayana- R2
49.	Comp App (AT) (CH) (Ins) No. 297/2024 For Stay IA No. 787/2024	Sai Baba Business Solutions Pvt. Ltd. Vs S. Rajendran, Former RP, PRC International Hotels Pvt. Ltd	Mr. AK Vijay Maghesh	Ms. Elamathi MS

2.00 PM

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Review App No. 03/2023 in Comp App (AT) (CH) (Ins) No. 155/2023 To Recall IA No. 677/2024	V. Venkata Sivakumar Vs S. Hari Karthik, New Liquidator of The Jeypore Sugar Co. Ltd & Anr.	Mr. V Venkata Sivakumar	Mr. J Manivannan R1 Mr. Jerin Asher Sojan- R2

After rising of 2pm-Chennai Bench

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 56/2022	Joint Lender Forum Vs S. Siva Sundar & 3 Ors.	Mr.S Sathiyannarayana	Mr.S Kumaran-R2 R3 Mr. V Venkata Sivakumar- R4

2.	Comp App (AT) (CH) (Ins) No. 358/2022 To Dispense with IA No.821/2022 For Stay IA No. 818 & 1094/2022, 868 & 869/2023 To Implead IA No.937/2022	Babu Manoharan Jaikumar Christhurajan Vs Umesh Garg & 2 Ors.	Mr. G Sudhakar	Mr. Abhishek Anand R1, R2
3.	Comp App (AT) (CH) No. 80/2024 For Stay IA No. 1192/2024 For Urgent Listing IA No. 1191/2024	Rageena Jeppiar Murali Vs Jeppiaar Furnace and Steels Pvt. Ltd. & 6 Ors.	Mr. Sanjeev Kumar KP	Mr. Sandeep Kumar Ambalavanan For Caveator
4.	Comp App (AT) (CH) (Ins) No. 274/2024	GLAS Trust Company LLC Vs Think & Learn Pvt. Ltd.	Mr. Thriyambak J Kannan	Mr. Pradyumna L Narasimha For Caveator
5.	Comp App (AT) (CH) (Ins) No. 178/2024 To dispense with IA No. 486/2024 For Stay IA No. 487/2024	Ravi Kiran Saladi Konda & Anr. Vs Sanjay Gupta, Liquidator-Lanco Babandh Power Ltd	Mr. P Ulaganathan	Ms. Shalya Agarwal
6.	Comp App (AT) (CH) (Ins) No. 352/2023	V Venkata Sivakumar, Liquidator of Rathna Stores Pvt. Ltd. Vs UCO Bank Ltd.	Mr. V Venkata Sivakumar Party-in-person	Mr. Surya Teja SS Nalla
7.	Comp App (AT) (CH) (Ins) No. 02/2024 For Exemption IA No. 11/2024 For Condone Delay IA No. 12/2024	Sei Tejas Pvt. Ltd. Vs Novus Green Energy Pvt. Ltd.	Mr. V Venkata Sivakumar	Mr. Y Suryanarayana

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in